

ITEM NO.110

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

IA No. 23551/2020 - EARLY HEARING APPLICATION

IA No. 123307/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 03-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. R. Venkataramani, Attorney General for India
Ms. Aishwarya Bhati, A.S.G.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Saurabh Singh Chauhan, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Vinod Kumar, Adv.
Mr. Krishna Pandey, Adv.
Ms. Aditi Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) :

Mr. Ritesh Khatri, AOR (V.C.)
Mr. Mohit Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by learned counsel for the
respondent(s), the case is adjourned today.

List the matter again on 15th January, 2026.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR